

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 3
(IB)-164(PB)/2024

IN THE MATTER OF:

Chhama Jain Proprietor of M/s P.S.T. Trading Petitioner/Applicant
and Components

Vs.

Futureworld Greenhomes Private Limited Respondent

Order u/S. 9 of the Insolvency & Bankruptcy Code, 2016

Order delivered on 07.05.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Petitioner : Adv. Gunjan Mittal

For the Respondent : Appearance not marked

ORDER

Ms. Gunjan Mittal, Ld. Counsel for the Petitioner appears through VC.

Mr. Rahul Malhotra, Ld. Counsel for Respondent appears through VC
and undertakes to file Vakalatnama and also to file the reply in the matter.

Ms. Shruti Gupta, Ld. Counsel for Respondent appears physically.

At request, list the matter **on 10.07.2024.**

Sd/-
(RAMALINGAM SUDHAKAR)
PRESIDENT

Sd/-
(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)